<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA No. 560 OF 2017 in APPEAL NO. 161 OF 2017 & IA NO. 395 OF 2017

Dated: 19th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Shapoorji Pallongi Energy (Gujarat) Pvt. I V		Appellant(s)
Gujarat Electricity Regulatory Commission	on & Anr.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Abhishek Munot
Counsel for the Respondent(s)	:	Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal Ms.Anushree Bardhan for R.2

<u>ORDER</u>

Learned counsel for the appellant seeks permission to withdraw the appeal.

The appeal is allowed to be withdrawn and is disposed of as such. Consequently, all the pending applications shall stand disposed of.

(I. J. Kapoor) Technical Member Ts/pr (Justice Ranjana P. Desai) Chairperson